



(25)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/232/(IB)/2017  
NAME OF THE PETITIONER(S) : METECNO INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : HYOSON AUTOMOTIVE INDIA PVT LTD  
UNDER SECTION : 433 ( e) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	T. R. Ramesh	Counsel for Petitioner	
2.	K. S. Ilangoth	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. Heard both the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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